

7. Providing New Value Added Services both on wireline and wireless telephones.
8. In addition to wireline broadband services, BSNL is also in the process of rolling out its WiMAX network to take an initial lead and provide wireless broadband services in all rural blocks in the country during 2010-11.
9. BSNL is rolling out FTTH (Fibre to home) services for the first time in the country, which is likely to generate substantial revenue in coming year.
10. BSNL is also making efforts for using Information Technology (e.g. Call Data Record based billing in landline and ERP for business processes) to increase its revenue.

Divestment in the telecom company

2168. SHRI SANJAY RAUT:

SHRI GOVINDRAO WAMANRAO ADIK:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether employees unions of BSNL have taken exception to the BSNL management's decision to accept the Sam Pitroda Committee Report which favours 30 per cent divestment in the telecom company and voluntary retirement for 100,000 BSNL's employees; and

(b) if so, Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT) : (a) and (b) Sir, Government constituted an Expert Committee under the Chairmanship of Shri Sam Pitroda in January 2010 to review the performance of BSNL and suggest measures for improving overall performance of the company. The Committee has submitted its report to the Government. The recommendations of Pitroda Committee were deliberated in the 126th Meeting of BSNL Board on 10.3.2010. After detailed discussion, the Board broadly agreed to all the recommendations of the Committee.

The Joint Action Committee of BSNL Associations / Unions have given indefinite strike notice from 20.4.2010 on various issues including disinvestment and VRS.

BSNL and DOT have called the representatives of Joint Action Committee of BSNL Associations / Unions for meetings to resolve the issues.

Antiquities and Art Treasure Act

2169. SHRI B.K. HARIPRASAD: Will the PRIME MINISTER be pleased to state:

(a) Judging from the recent Interpol alert on six most-wanted art objects with one such item missing from India, whether our existing law enforcement measures to safeguard antiquities are incapable of doing the job;